

	1	2	3
4.	Himachal Pradesh	1.50	--
5.	Jamru & Kashmir	1.50	0.30
6.	Karnataka	2.50	0.33
7.	Kerala	1.00	0.23
8.	Madhya Pradesh	4.00	2.17
9.	Maharashtra	2.00	1.72
10.	Nagaland	1.00	--
11.	Orissa	1.40	1.63
12.	Punjab	1.50	0.70
13.	Rajasthan	13.00	2.73
14.	Tamil Nadu	1.50	1.45
15.	Uttar Pradesh	7.50	0.53

#### Acute Shortage of Milk and Ghee

2371. DR. C.S. RAJHANS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an acute shortage of milk and milk products like butter and ghee still persists in several parts of the country, especially in Delhi;

(b) if so, the reasons therefor; and

(c) the steps taken to ease the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). There has been fall in the availability of milk and milk products during the last few months due to wide-spread drought conditions. However, there are indications that the situation is improving now.

(c) The steps taken by the Government to ease the situation include (a) liberalisation of procurement prices, (b) augment availability of liquid milk, (c) peg down the sale price of popular brands of butter like Amul, (d) import of skimmed milk powder and butter oil, (e) promulgation of regulatory measures to control manufacture of milk products and (f) increase fodder production by offering incentives to small and marginal farmers.

[Translation]

#### I.T.D.C. Office at Lucknow

2372. SHRI SANTOSH KUMAR SINGH: Will the Minister of TOURISM be pleased to state:

(a) whether an office of India Tourism Development Corporation Limited was opened in 1983 at Lucknow;

(b) if so, the reasons for closing the office; and

(c) the time by which the office will again start functioning in Lucknow?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) to (c). No Sir. However Government of India Tourist Office, Lucknow was opened in 1983. This office was closed in 1986 due to administrative compulsions. At present there is no proposal to re-open the Government of India Tourist Office at Lucknow.

[English]

#### Low Wages to Mine Workers

2373. SHRI KAMLA PRASAD RAWAT: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that workers working in mines are paid very low wages;

(b) whether any steps are being taken to increase the wages of these workers;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (d). The wages, etc., of the workers are governed by notifications under the Minimum Wages Act, settlements and awards, etc. The rates of minimum wages for the employees in 33 scheduled non-coal mining employments were last revised by the Central Government in October, 1986. These wage rates are revised keeping in view the recommendation of the Labour Ministers' Conference held in July, 1980 that minimum wages should be reviewed and revised, if necessary, once at least in two years or on a rise of 50 points in the consumer price index number, whichever is earlier. The proposal for further revision of these rates is yet to be finalised.

#### Cultivation of Oil Palm

2374. DR. B.L. SHAILESH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any long-term plan has been prepared for exploration of the prospect for cultivation of oil palm in suitable areas in different States to meet the rising demand for oil; and

(b) if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). Ministry of Agriculture has constituted a Working Group to make an assessment of the potentialities of oil palm cultivation in India, to identify suitable areas for its cultivation, and to examine all issues in this regard.

#### Allocation of Funds for Houses for Landless Rural Labourers

2375. SHRI SYED MASUDAL HOSSAIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount allocated and spent on the houses for the landless rural labourers during the last five years, year-wise;

(b) the amount allocated and spent during the current year, State-wise;

(c) whether the allocations are fully borne by the Union Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). A statement (state-wise & year-wise) indicating amount allotted and spent under the scheme of the Allotment of House-sites-cum-Construction Assistance for Rural landless Labour during the last 5 years i.e. from 1982-83 to 1986-87 and also amount allocated during the current year i.e. 1987-88 is given below. Details regarding